

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:362  
ANSWERED ON:19.12.2012  
KENDRIYA VIDYALAYAS  
Mandal Shri Mangani Lal

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the number of Kendriya Vidyalayas (KVs), Navodaya Vidyalayas and Kasturba Gandhi Balika Vidyalayas functioning in the country along with the total sanctioned as well as actual strength of teachers in these Vidyalayas, State-wise;
- (b) the total number of seats available for admission of students in these Vidyalayas, State-wise;
- (c) the names of districts in the country where KVs have not been opened;
- (d) whether the Government proposes to open KVs in each district headquarter in the country; and
- (e) if so, the time by which the KVs are likely to be opened and if not, the reasons therefor?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU)

(a) to (e) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 362 RAISED BY SHRI MANGANI LAL MANDAL, HON'BLE MP TO BE ANSWERED ON 19.12.2012 REGARDING KENDRIYA VIDYALAYAS.

- (a) The number of the Kendriya Vidyalayas (KVs), Jawahar Navodaya Vidyalayas (JNVs) and Kasturba Gandhi Balika Vidyalayas (KGBVs) functioning in the country alongwith the total sanctioned posts as well as number of teachers in position, in these Vidyalayas, State-wise, is at Annexure-I.
- (b) The total number of seats available for admission of students in these Vidyalayas, State-wise, is at Annexure-II.
- (c) The names of districts in the country, where the KVs have not been opened is at Annexure -III.
- (d) There is no such proposal at present.
- (e) New Kendriya Vidyalayas in the Civil Sector are opened when there is a concentration of at least 500 employees of the Defence services / Government of India / Central Government Undertaking individually or jointly (250 in the case of Special Focus Districts) or when there is minimum potential enrolment of children of specified categories which may be 200 or an average of 30 per class whichever is more. The proposal for opening of a new Kendriya Vidyalaya under civil sector has to be received from the concerned Ministry of Government of India/State Government /District authority / Organization of employees belonging to eligible categories, in the prescribed format, committing thereby availability of the requisite resources for setting up of a new K.V. Setting up of the KVs in the uncovered areas of the country is an ongoing process. Expansion of the KV system in the 12th Five Year Plan would be considered subject to availability of funds and fulfillment of prescribed norms.